

**NATIONAL GREEN TRIBUNAL,
CENTRAL ZONE BENCH
CAUSE LIST
Special Circuit Bench at Jodhpur**

Date: 22nd January, 2015
TIME: 10.00 AM

**HON'BLE MR JUSTICE Dr. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE Mr. B.S. Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
FOR HEARING			
1.	Original Application No.29 (T _{HC})/2014 (CRLMP 963/12)	Omprakash Vs State of Rajasthan & Ors.	Mr. Sushil Kumar, Adv. for Applicant Mr. R.S. Mankad, Adv. for R - 2 Mr. Manish Shishodia, Adv. for R – 3 Mr. Kamal Dave, Adv. for R – 4 to 6
2.	Original Application No.446 (T _{HC})/2013 (CW 7932/11)	Multan Singh Vs State of Raj. & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Manish Shishodia, Adv. for R - 2 Mr. Sanjeev Purohit, Adv. for MoEF Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R - 10
3.	Original Application No.447 (T _{HC})/2013 (CW 11533/11)	Shatrudhan Rajpurohit Vs State of Raj. & Ors.	Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Ravi Bhandari, Amicus Curiae Mr. Manish Shishodia, Adv. for R - 2 Mr. Sanjeev Purohit, Adv. for MoEF Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R - 10
4.	Original Application No.448 (T _{HC})/2013 (CW 4050/12)	U.R. Beniwal Vs State of Raj. & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Ravi Bhandari, Amicus Curiae Mr. Manish Shishodia, Adv. for R - 2 Mr. Sanjeev Purohit, Adv. for MoEF Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R - 10
5.	Original Application No.51(T _{HC})/2014 (CW 980/2013)	Devisharan Sethi Vs State of Rajasthan & Ors.	Mr. Nihar Jain, Adv. for Applicant Mr. Manish Shishodia, Adv. for R – 1, 3, 6 & 8 Mr. Sanjeev Purohit, Adv. for R – 4 & 7 Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Anjay Kothari, Adv. for R–9 to 22
6.	Original Application No.34 (T _{HC})/2014 (CW 2844/11)	Digvijay Singh Vs State of Rajasthan & Ors.	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R– 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R - 9

7.	Original Application No.37 (T _{HC})/2014 (WCP 581/13)	Digvijay Singh Vs Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R - 9
8.	Original Application No.50(T _{HC})/2014 (CW 9880/2013)	M/s. Madhup Agency Vs State of Rajasthan & Ors.	Mr. Rakesh Arora, Adv. for Applicant Mr. Manish Shishodia, Adv. for R -1 & 2 Mr. P.S. Bhati, AAG for State of Rajasthan
9.	Original Application No.443 (T _{HC})/2013 (CW 7612/11)	Shri Plastic Store Vs Raj. P.C.B & Ors.	Mr. Rakesh Arora, Adv. for Applicant Mr. Manish Shishodia, Adv. for R – 1 & 2
10.	Original Application No.444 (T _{HC})/2013 (CW 7613/11)	Kumar Trader Bikaner Vs Raj. P.C.B & Ors.	Mr. Rakesh Arora, Adv. for Applicant Mr. Manish Shishodia, Adv. for R – 1 & 2
11.	Original Application No.445 (T _{HC})/2013 (CW 7655/12)	M/s Master Micon Vs State of Raj. & Ors.	Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
12.	Original Application No.452 (T _{HC})/2013 (CW 8440/12)	M/s Master Micon Vs Raj. S.P.C.B & Ors.	Mr. Manish Shishodia, Adv. for R – 1 & 2
13.	Original Application No.32 (T _{HC})/2014 (CW 9503/12) (M.A No. 180/2014 & M.A No. 181/2014)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R – 2 Mr. Vinay Kothari, Adv. for R - 5 Mr. P.S. Bhati, AAG for State of Rajasthan
14.	Original Application No.33 (T _{HC})/2014 (CW 8923/12)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R - 2 Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Sanjeev Purohit, Adv. for R-5 & 6
15.	Original Application No. 38(THC)/2014 (CWP No. 3025/2013)	Sainath Industries Vs Rajasthan SPCB & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
16.	Original Application No. 434 (THC)/2013 (CWP No. 3019 of 2013)	M/s Kavya Industries Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
17.	Original Application No. 435 (THC)/2013 (CWP No. 3020 of 2013)	M/s Indian Pyro Fuel Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
18.	Original Application No. 436 (THC)/2013 (CWP No. 3021of 2013)	M/s Shri Neelmani Rub Tech Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
19.	Original Application No. 437 (THC)/2013 (CWP No. 3022 of 2013)	M/s Shri Ganesh Energy Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
20.	Original Application No. 43(THC)/2014 (CWP No. 12420/2013)	M/s Vishesh Corporation Vs State of Rajasthan & Ors	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
21.	Original Application No. 44(THC)/2014 (CWP No. 12439/2013)	Shriji Industries Vs State of Rajasthan & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B

22.	Original Application No. 45(THC)/2014 (CWP No. 13252/2013)	S & D Industries Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
23.	Original Application No. 46(THC)/2014 (CWP No. 13270/2013)	Mateshwari Industries Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
24.	Original Application No. 47(THC)/2014 (CWP No. 13271/2013)	Shyam Oil Industries Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
25.	Original Application No. 48(THC)/2014 (CWP No. 13272/2013)	Green Renewable Energy Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
26.	Original Application No. 39(THC)/2014 (CWP No. 9556 of 2011)	Jawara Ram Vs State of Rajasthan & Ors.	Mr. Vishal Sharma, Adv. for Applicant
27.	Original Application No. 493/2014	Omveer Singh Saini & Ors. Vs State of Rajasthan & Ors.	Mr. Sanjay Porwal, Adv. for R – 3 Mr. S.K. Bhattacharya, Adv. for R – 12 to 22 Ms. Alankrita Sharma, Adv. for R – 23 & 24
28.	M.A No. 818/2014 in Original Application No. 358(THC)/2013	Ganga Nagar Textile Vs Rajasthan P.C.B & Ors.	
29.	M.A No. 882/2014 in Original Application No. 451(THC)/2013	Gurucharan Enterprises Vs State of Rajasthan & Ors.	
30.	Original Application No. 505/2014 (M.A No. 845/2014 & M.A No. 846/2014)	M/s Mangalam Industries Vs Rajasthan S.P.C.B & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manoj Kumar Agrawal, Adv. for R – 1 to 3
31.	M.A No. 832/2014 in Original Application No. 358(THC)/2013	Laxmi Suiting Vs State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant

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